

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                                                |  |  |
|----------------------------------|------------------------------------------------|--|--|
| COMPANY PETITION/APPLICATION NO. | CA/155/252/HDB/2017                            |  |  |
| NAME OF THE COMPANY              | Proquest Health Enterprises Private Limited    |  |  |
| NAME OF THE PETITIONER(S)        | Proquest Health Enterprises Private<br>Limited |  |  |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies, Hyderabad              |  |  |
| UNDER SECTION                    | 252                                            |  |  |

## Counsel for Petitioner(s):

| Nan | ne of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-----|----------------------|-------------|------------------------|-----------|
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## Counsel for Respondent(s):

| Name of the Counsel(s)                                                | Designation | E-mail & Telephone No. | Signature |
|-----------------------------------------------------------------------|-------------|------------------------|-----------|
|                                                                       |             |                        | 42        |
| रमेश चन्द्र मिला/ RAMESH CHANDRA MISHBA                               |             | 2.                     |           |
| कंपनी पंजीयन/ Registrar of Companies<br>केरनागर और प्रदेश और वेसंगाणा |             |                        |           |

Hyderabad For Andara Pradesh And Telangana

None appears for the petitioner. Issued notice to the ROC. Post the case on 22.11.2017.

Member (Judicial)